

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.06
C.P. (IB).No.34/BB/2024

IN THE MATTER OF:

Indian Bank ... Petitioner
Vs. ...
M/s. SSJV Projects Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 26.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)
SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri H. R. Katti
For the Respondent : Ms. Heena S. A.

ORDER

1. Heard the Ld. Counsels for the Petitioner and the Respondent.
2. In compliance to para 2 of the Order dated 20.05.2024, Ld. Counsel for the Respondent has filed their objections *vide* Diary No. 2848 dated 20.05.2024 and in compliance to para 3 of the Order dated 20.05.2024, Ld. Counsel for the Petitioner has filed rejoinder *vide* Diary No.3011 dated 28.05.2024. The same are taken on record.
3. Ld. Counsel for the Respondent sought short accommodation on the ground that the arguing Counsel is not available today.
4. At the request, list the matter on **24.07.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma